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Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of contingent claim	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount covered by guarantee	Nature of claim	Whether related party?	% of voting share in CoC					
	NIL			No		No		0	0	0		
0	Total											

Interim Resolution Professional: Arun Poddar, IBBI Registration No. IBBI/IPA-001/IP-P02237/2020-2021/13387
 Name of the corporate debtor: Saha Distributors Private Limited, Date of Commencement of CIRP: 09-07-2024; List of creditors as on date 24-07-2024
 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Arun Poddar
 Interim Resolution Professional
 In the matter of Saha Distributors Private Limited
 IBBI Registered no.: IBBI/IPA-001/IP-P02237/2020-2021/13387
 IBBI Registered Address: 1st Floor, 144B Shivama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More, Kolkata, West Bengal, 700026
 Registered Mobile: 99529 66744
 IBBI Registered Email Id: ca.arunpoddar@gmail.com
 Authorisation for Assignment (AFA) valid upto: June 30, 2025
 Process Specific Address: Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703.
 Process Specific Email Id: crp.sahadpl@ancoraa.com

